

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 30779/2014

DARSHAN DEVI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 30452/2014

(With Interim Relief)

Date : 21/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Shantanu Krishna, Adv.

For Respondent(s)

Mr Y.P.Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent nos. 1,3 and 4.

Counter affidavit of respondent no.2 is still awaited.
Be filed within four weeks as last opportunity.

List again on 7.7.2015.

(RACHNA GUPTA)
Registrar